

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 437 OF 2025**

IN THE MATTER OF:

News Item titled “CAG slams Greater Noida for allowing farmhouses on Hindon floodplain” appearing in The Times of India dated 18.08.2025

MEMO OF PARTIES (As Per ORDER DATED 01.09.2025)

News Item titled “CAG slams Greater Noida for allowing farmhouses on Hindon floodplain” appearing in The Times of India dated 18.08.2025

VERSUS

1. Greater Noida Industrial Development Authority
Through its Chairman,
Plot No. 01, Knowledge Park-04, Greater Noida,
Gautam Budh Nagar, Uttar Pradesh–201308
Email: chairman@gnida.in (Respondent No.1)
2. Uttar Pradesh Pollution Control Board
Through its Member Secretary,
Building. No. TC-12V Vibhuti Khand,
Gomti Nagar, Lucknow- 226010
Email: ms@uppcb.in (Respondent No.2)
3. Central Pollution Control Board
Through its Member Secretary,
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
Email: mscb.cpcb@nic.in (Respondent No.3)
4. District Magistrate, Gautam Buddh Nagar
National Informatics Centre Collectorate Surajpur, Greater Noida U.P.
Email: dmgbn@nic.in (Respondent No.4)
5. National Mission for Clean Ganga
Through its Director General,
1st Floor, Major Dhyan Chand National Stadium
India Gate, New Delhi – 110002
Email: dg@nmcg.nic.in (Respondent No.5)